

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.228
TO BE ANSWERED ON 7TH DECEMBER, 2022

CONSTRUCTION OF WAREHOUSES IN MADHYA PRADESH

†228. SHRI GAJENDRA SINGH PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number and capacity of the warehouses constructed in Madhya Pradesh during the last three years;
- (b) whether any special scheme is under consideration for the construction of warehouses in the tribal areas of Madhya Pradesh, if so, the details thereof;
- (c) the basis on which decisions are taken for the construction of warehouses in a State; and
- (d) the places where the new warehouses are proposed to be constructed in Madhya Pradesh in future alongwith the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Central Warehousing Corporation has constructed 04 (Four) Nos. of the warehouses in last three years in the state of Madhya Pradesh with capacity of 18216 MT.

Madhya Pradesh Warehousing & Logistics Corporation have constructed 4 godowns of 33,000 MT capacity during 2021-2022.

(b): 37 Tribal Blocks have been identified in Madhya Pradesh wherein 1800 MT per block Capacity godowns are being constructed for Public Distribution System (PDS) Scheme and 7 years business guarantee is provided to the entrepreneurs belonging to tribal community by Madhya Pradesh Warehousing & Logistics Corporation.

(c): The requirement of Storage capacity in Food Corporation of India (FCI) depends upon the level of procurement, requirement of buffer norms and PDS operations for Rice and Wheat mainly. Storage gap is assessed in the procuring States based on the highest stock levels in the last three years and in the consuming States on the basis of 4 months (6 months in case of North Eastern states and in some other states like J&K, Ladakh, Himachal Pradesh, Uttarakhand, Andaman & Nicobar and Lakshadweep) requirement of National Food Security Act (NFSA) and Other Welfare Scheme (OWS). FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired.

FCI augments its storage capacity through following schemes:-

1. Private Entrepreneurs Guarantee (PEG) Scheme
2. Central Sector Scheme (CSS)
3. Construction of Silo's under PPP mode
4. Hiring of godown from CWCs/SWCs/State Agencies
5. Private Warehousing Scheme (PWS)

(d): As on date, 10 silo with the capacity of 4.25 LMT has been approved by Department of Food & Public Distribution. The details of proposed SILO capacity of 4.25 LMT in MP Region are as under:

S. No.	Revenue District	Type of SILO	Capacity (in MT)
1	Ujjain	Spoke	75000
2	Dhar	Spoke	50000
3	Panna	Spoke	25000
4	Seoni	Spoke	50000
5	Satna	Spoke	50000
6	Guna	Spoke	50000
7	Rajgarh	Spoke	25000
8	Agar Malwa	Spoke	25000
9	Damoh	Spoke	50000
10	Sheopur	Spoke	25000
Total			425000

New warehouses are proposed to be constructed in MP by Central Warehousing Corporation at the following places:

Sl. No.	Centre	District	Capacity(MT)
1	Sheopurkalan-II	Sheopur	23000
2	Maksi	Shajapur	2800
3	Katni	Katni	1300
4	Chhindwara	Chhindwara	40000
Total			67100